

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 35**

**IA 1394/2022 IA 4250/2023 In C.P. (IB)/119(MB)2020**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 25.10.2023**

**NAME OF THE PARTIES:      GANESH TRADING CO V/s GANNON**  
**DUNKERLEY AND COMPANY LTD**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

Mr. Hemant Sethi, Advocate appeared for the Petitioner.

Mr. Amir Arsiwala, Advocate a/w Ms. Nupur Shah, Advocate ,Mr. Ketan Mutha, Advocate i/b Mrs. Sapna, Advocate appeared for the Respondent.

**IA No. 4250/2023** –

1. Reply is still awaited.

**IA No. 1394/2022** –

1. The present IA is connected to IA No. 4250/2023.
2. List both IAs' on **04.12.2023** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna